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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.04/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	M K Tea Pvt.Ltd & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. *Rahul Anddy* M K Tea.
O' Advocate *Recreati Semiotics*
(Applicants) *Rahul Anddy*
14/2/18

ORDER

Ld. Counsel for the applicant submits that List of Creditors certified by the Chartered Accountant has been submitted by way of a letter. He is directed to submit the same by way of a supplementary affidavit.

For hearing fixed it on 15/03/2018.

Sd

(Jinan K.R.)
Member (J)